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Government of India  
Ministry of Commerce & Industry  
Department of Commerce  
Directorate General of Foreign Trade

**Public Notice No. 25/2015-20**  
New Delhi, dated: 27 July, 2018

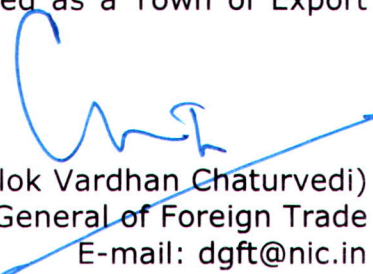
**Subject: Amendment in Appendix 1B, Hand Book of Procedure 2015-20.**

In exercise of powers conferred under paragraph 1.03 of Foreign Trade Policy 2015-20, the Director General of Foreign Trade hereby makes the following amendment in Appendix 1B notified vide Public Notice No. 01/2015-20 dated 01.04.2015.

2. The following entry is added in Appendix 1B.

S.No.	Town of Export Excellence	State	Product Category
36	Panipat	Haryana	Carpets, Other Textile Floor Coverings and Bed Linen

**Effect of Public Notice:** Panipat has been notified as a Town of Export Excellence for the mentioned products.

  
(Alok Vardhan Chaturvedi)  
Director General of Foreign Trade  
E-mail: dgft@nic.in

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